

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.No.1993/2001
M.A.No.1667/2001

Hon'ble Shri Shanker Raju, Member (J)

New Delhi, this the 10th day of August, 2001

1. Tej Pal Singh
s/o Shri Swaroop Singh

2. Rishipal
s/o Shri Sumer Chand

3. Kalu Ram
s/o Chettan Lal

R/o C/o Ritu Electricals
Rajnagar I, Palam Colony
New Delhi.

... Applicants

(By Advocate: Shri U.Srivastava)

Vs.

1. Union of India, through
The General Manager
Northern Railway
Baroda House
New Delhi.

2. The Divisional Railway Manager
Moradabad (UP).

3. The P.W.I.
Northern railway
Roorkie (UP).

... Respondents

O R D E R(Oral)

By Mr. Shanker Raju, Member (J):

MA 1667/2001 for joining together is allowed.

2. The claim of the applicant is to consider his case of for re-engagement in accordance with the seniority mentioned in the live casual labour register as casual labour. The applicant while drawing my attention to a Circular of Railway Board dated 28.8.1987 and more particularly resorting to Para 11, it is contended that if no casual labour is available in live casual labour register and he had worked earlier and his name was deleted thereunder, he should

(3)

be brought on the live casual register. I am also agreeing with the Full Bench decision in Mahabir & Others Vs. Union of India & Othrs, 2000(3) ATJ - 1, wherein the Tribunal has laid down that law of limitation applies to the casual labour in the matter of entering his name in the live casual register as well as their re-engagement and further their regularisation.

3. The applicants, three in number, in this OA, have worked in between the years 1981 and 1984 and now they are resorted to this Tribunal after a gap of nearly 17 years despite the fact that the Circular of the Railway Board is in existence in the year 1987. In the ratio laid down in the Mahavir Prasad supra, this Court cannot take cognizance of the present case as it is totally barred by limitation. The OA is accordingly dismissed at the admission stage itself. No costs.

S. Raju

(SHANKER RAJU)
MEMBER(J)

/RAO/